THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) to (d) Power to notify any area as a sanctuary vests with the State Government. Therefore, the question of Central Government getting any proposals in this regard does not arise.

Rural Electrification

1370. SHRI RAVI SITARAM NAIK: WIII the Minister of POWER be pleased to state:

- (a) the total financial assistance provided for rural electrification to Goa during the last three years;
- (b) the number of villages electrified during 1997-98 under the Rural Electrification Programme;
- (c) whether the Government have formulated any time bound programme for electrification of all the villages in each State;
 - (d) if so, the details thereof; and
 - (e) if not, the reasons therefor?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM): (a) The financial assistance for rural electrification given by the Rural Electrification Corporation (REC) to Goa State during the last three years is as under:

Year	Rs. in Crores
1996-97	1.973
1997-98	3.860
1998-99	2.250
(Upto Oct. 98)	
Total	8.083

- (b) 3045 villages have been electrified during the year 1997-98 under REC Schemes.
- (c) to (e) Rural Electrification is a continuing process and the remaining villages in different States will be electrified in the Ninth and subsequent Five Year Plans depending upon the power supply position and other inputs in the respective States.

New Scheme for Girls' Education

- 1371. SHRI SUSHIL KUMAR SHINDE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether a new scheme for spread of education amongst girls has been launched;

- (b) if so, the details thereof indicating the target groups under the scheme;
- (c) the allocation thereunder for the current year, State/Territory-wise; and
- (d) the steps taken so far to implement the scheme?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) to (d) A new scheme for free education for girls is in the process of being framed. A Plan Allocation of Rs. 100 crores has been made for the scheme for the year 1998-99.

12.01 hrs.

[English]

MR. SPEAKER: Now, we shall take up Papers to be laid on the Table.

(Interruptions)

[Translation]

SHRI RAGHUVANSH PRASAD SINGH (Vaishali): Mr. Speaker, Sir, as per rule before any other matter is taken up the matter of previlege is taken up after question hour. I have given notice of previlege against Shri Madan Lal Khurana and it is clearly stated in May's Parliamentary Practice that.

[English]

The aspersion on the Chairman of a Committee and aspersion on a Committee are a contempt of the House...(Interruptions)

[Translation]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI MADAN LAL KHURANA): If it is so, I may be allowed to speak first...(Interruptions)

SHRI RAGHUVANSH PRASAD SINGH: He had criticised the committee and criticised the leader's of the committee in my absence. Therefore, a strict action should be taken against him...(Interruptions)

SHRI MADAN LAL KHURANA: Mr. Speaker, Sir, I have stated the truth, and had not criticised.

[English]

MR. SPEAKER: Shri Raghuvansh Prasad Singh, you have given a notice. Let me examine it.

(Interruptions)